

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/18/2016

NAME OF THE PETITIONER(S)

: Industrial Venture Capital Limited

NAME OF THE RESPONDENT(S)

: Muthur Murugan Mills Limited & 3 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

· Tik Braskou

coursel for Petitioner

1/10

Peiyadorshi'nî Akhi 1

GOWRI.V. M/S RAMANIZ SHANKAR.

RESPONDENTS

## ORDER

Representing counsel for petitioner present and stated that the senior counsel could not attend before the Adjudicating Authority today and sought time for making submissions. Counsel for respondents present. Time extended at request. Put up on 13.09.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)